# Central Administrative Tribunal Principal Bench

## OA No.849/2019

New Delhi, this the 14th day of March, 2019

## Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

- 1. Shri Jagdish Chander Kapoor Group 'A'
  Age 65 years,
  s/o Late Qaim Chand Kapoor retired on 28.02.2014
  as Principal Private Secretary Research & Analysis Wing Cabinet Secretariat
  R/o 12/92, Geeta Colony,
  New Delhi 110 031.
- 2. J. R. Nandwani
  Group 'A'
  Age 70 years,
  s/o Late Dr. G. D. Nandwani
  retired on 31.12.2008
  as Private Secretary
  Research & Analysis Wing
  Cabinet Secretariat
  R/o Tower 1, Flat No.804,
  Orchid Petals, Sohna Road,
  Sector-49, Gurgaon 122018.
- 3. Smt. Usha Rikhi
  Group 'A'
  Age 70 years,
  w/o Late S. C. Rikhi
  retired on 3.01.2009
  as Principal Private Secretary
  Research & Analysis Wing
  Cabinet Secretariat
  R/o C-43, South Etn, Ground Floor,
  Part II, New Delhi 110 049.
- 4. A. D. Manchanda
  Group 'A'
  Age 70 years,
  s/o Late Gian Chand Manchanda
  retired on 30.11.2008

as Private Secretary Research & Analysis Wing Cabinet Secretariat R/o KP-336, Pitampura, Delhi 110 034.

- 5. Raj Kumar Bhatnagar
  Group 'A'
  Age 71 years,
  s/o Late Bal Raj Bhatnagar
  retired on 30.09.2008
  as Private Secretary
  Research & Analysis Wing
  Cabinet Secretariat
  R/o Flat No.M-81, Rama Krishna Vihar
  29, IP Extension, Patparganj,
  Delhi 110 092.
- 6. H. S. Bhatia
  Group 'A'
  Age 69 years,
  s/o Late G. S. Bhatia
  retired on 30.11.2010
  as Private Secretary
  Research & Analysis Wing
  Cabinet Secretariat
  R/o R Block, 60B, Dilshad Garden
  Delhi 110 059.
- 7. S. K. Goswami
  Group 'A'
  Age 70 years,
  s/o Late K. B. Goswami
  retired on 31.01.2010
  as Private Secretary
  Research & Analysis Wing
  Cabinet Secretariat
  R/o Flat No.02, Kailash Apartments,
  45, IP Extension
  Delhi 110 092.
- 8. Arun Kumar Kalia
  Group 'A'
  Age 68 years,
  s/o Late S. P. Kalia
  retired on 31.08.2011
  as Private Secretary
  Research & Analysis Wing
  Cabinet Secretariat

R/o 2754, Ranjit Nagar, South Patel Nagar, New Delhi 110 008.

9. Krishan Kumar Mutreja
Group 'A'
Age 66 years,
s/o Late Lok Nath
retired on 31.07.2013
as Principal Private Secretary
Research & Analysis Wing
Cabinet Secretariat
R/o House No.93, Sector 37
Faridabad,
Haryana 121 003.

10. Satish Kumar Malhotra
Group 'A'
Age 69 years,
s/o Late Haveli Ram Malhotra
retired on 31.10.2009
as Principal Private Secretary
Research & Analysis Wing
Cabinet Secretariat
R/o DB 63 A, DDA Flats, Hari Nagar,
New Delhi 110 064.

11. Smt. Pushp Lata
Group 'A'
Age 69 years,
w/o Shri S. K. Khera
retired on 30.09.2010
as Principal Private Secretary
Research & Analysis Wing
Cabinet Secretariat
R/o 87, Inder Enclave, Paschim Vihar
New Delhi 110 087. ... Applicants.

(By Advocate: Shri Padma Kumar S.)

Vs.

Union of India
Through Secretary (R)
Cabinet Secretariat
Pt. Deen Dayal Antyodaya Bhawan,
CGO Complex,
New Delhi 110 003. ... Respondents.

(By Advocate : Shri Hanu Bhaskar)

### : ORDER (ORAL):

### Justice L. Narasimha Reddy, Chairman:

The applicants retired as Principal Private Secretary and Private Secretary at various points of time. While in service, they were extended the benefits of 3rd Modified Assured Career Progression (MACP) Scheme from the Grade Pay of Rs.6600/- to Rs.7600/- in the Pay Band – 3 of Rs.15600-39100 vide orders dated 12.02.2010 (applicant No.1), 10.11.2009 (applicant Nos.2 to 9) and 08.02.2010 (applicant Nos. 10 & 11). It is stated that they were entitled to be granted the benefits w.e.f. 01.09.2008. They made separate representations in the recent past referring to certain orders passed by this Tribunal on the subject. Their grievance is that no order has been passed thereon.

- 2. We heard Mr. Padma Kumar S, learned counsel for applicants and Mr. Hanu Bhaskar, learned counsel for respondent.
- 3. It was only in the year 2018 that the applicants filed the representations. The question as to whether the request made by the applicants deserves to be acceded to, needs to be considered by the respondent. At this stage, we cannot express any opinion on the subject.

4. The O.A. is, therefore, disposed of directing the respondent to pass orders on the representations submitted by the applicants, within a period of two months from the date of copy of this order. There shall be no order as to costs.

(Mohd. Jamshed) Member (A) (Justice L. Narasimha Reddy) Chairman

/pj/